

Major	Rs. 6500/-
Lt. Col.	Rs. 8000/-
Col.	Rs. 9500/-
Brig.	Rs. 11000/-
Maj. Gen.	Rs. 13000/-
Lt. Gen.	Rs. 14000/-
Gen.	Rs. 16000/-

Ex-Gratia Grant

Rs. 1,00,000/-in each case.

Dependants pension

If the officer dies as bachelor or widower without children, the dependants pension is at 2/3 of widow's pension for both Parents and 2/3 of two parents rate for single parent, irrespective of the means limit of the parents.

Nb. Subedar	Rs. 1000/-
Subedar	Rs. 1300/-
Subedar Major	Rs. 1400/-

Ex-Gratia Grant

Rs. 1,00,000/-in each case.

Dependants Pension

In case of serviceman who dies as bachelor the parents get the same award as admissible to the widow. Unlike the officers, therefore, there is no separate provision for the dependants pension for personnel below officer's rank.

Nationalisation of Jute Industry

863. SHRIMATI GEETA MUKHERJEE : Will the Minister of COMMERCE be pleased to state :

(a) whether Government are aware that the recent strike of the jute workers in West Bengal for more than 2 months had nationalisation of jute industry as one of its demands;

(b) whether Government are aware that the West Bengal Legislative Assembly Passed unanimous resolution for the nationalisation of jute industry; and

(c) if so, whether Government are contemplating to move in this more regard ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) Although nationalisation of the jute industry was one of the Charter of Demands of some of the Trade Union who went on strike recently in West Bengal, this demand had not been

made by all the Trade Unions who were party to the strike.

(b) Yes, Sir.

(c) No, Sir. There is no such proposal under consideration of the Government at present. Nationalisation of an industry is the last resort for reactivating sick units. The Government's role is primarily to monitor and coordinate measures for the revival of sick units coupled with assistance from the banking and financial institutions which are primarily responsible to take remedial measures inclusive of and managerial financial restructuring of the units.

Rise in Wholesale Price Index

864. PROF. MADHU DANDAVATE : SHRI SANTKU MAR MANDAL : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Wholesale Price Index for all commodities has reached 333.8 during the week ended June 16, 1984;

(b) the Wholesale Price Index for the last eleven months ; and

(c) the steps taken to arrest the continuous rise of Wholesale Price Index ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) Yes, Sir.

(b) and (c) The requisite information is given below ;

**Index Numbers of Wholesale Prices
(1970-71=100) (Monthly Average)**

1983	Index
July	311.6
August	317.5
September	318.9
October	318.7
November	318.7
December	318.5
1984	
January	322.3
February	323.2
March	322.9
April	323.2 (P)
May	327.3 (P)

(P) Indicates provisional.

From time to time Government have taken steps, both on the demand and supply side, to contain inflation. These include inter alia, incentives for higher production; strengthening of the public distribution system, larger releases of foodgrains, sugar and edible oils, enforcement of fiscal discipline and mopping up of excess liquidity in the system.

**Implementation of Schemes under IRDP
in Parbhani and Nanded Districts in
Maharashtra**

865, SHRI UTTAM RATHOD : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the scheme under I.R.D.P. are not fully implemented due to lack of share from banks in Parbhani and Nanded districts in Maharashtra ; and

(b) if so, the action Government contemplate to take in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) According to available information the term credit mobilised for IRDP during 1983-84 in Parbhani and Nanded Districts was Rs 99.62 lakhs and Rs. 107.91 lakhs respectively. The performance is considered satisfactory within the overall Sixth Plan target of mobilising term credit of Rs. 3,000 crores under the programme for the entire country.

**Amount Credited to Nationalised Banks in
Orissa by People and State Government
Agencies**

866, SHRI RASABEHARI BEHERA : Will the Minister of FINANCE be pleased to state :

(a) the total amount credited to the nationalised banks in Orissa as savings by the people and the State Government agencies during the year 1982-83 and 1983-84 ;

(b) against this money, how much amount was given as loans to financial institutions for developmental works and public for various prospective schemes ;

(c) the percentage difference during this period between the deposits and loans given to the State ; and

(d) the action being contemplated to narrow down the gap ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d) Available data regarding deposits and advances of all scheduled commercial banks in the State of Orissa as at the end of June 1982 and June 1983 is given below :—